

LIR No. 2241-16

Satvir Vs. Model Artician
30.07.2020

Present:- None.

Matter has been taken up through video conferencing hosted by Sh. Nitin Kaushik, Reader of this Court in terms of orders of Hon'ble High Court hearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

The matter was proceeding at the stage of final arguments.

Notice for appearance for a briefing session sent to Sh. S.S. Gaur, AR for the workman has been served twice through WhatsApp.

Written arguments along with certain judgments already stand filed by the AR for the workman through email ID of the Court.

Notice for appearance for a briefing session sent to Sh. Sanjeev Chaudhary, AR for the management has also been served twice through WhatsApp., however, no reply / consent has been received on behalf of the AR for the management.

Accordingly, as per directions of Hon'ble High Court of Delhi and in the interest of justice, let the matter be put up awaiting reply/consent for 10.08.2020.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

(Vinay Singhal)
Addl. District & Sessions Judge,
POLC-V, RADC, New Delhi.
30.07.2020

